

Compliance of the Hon'ble Court's letter no-260/R&S, Dated-16.08.22
Name of the Judgeship-Garhwa
Month-February, 2023

FORMAT FOR STATISTICAL DATA OF COMMERCIAL COURTS

| Sl. No | Name of the Court | No. of cases pending (on the 01st day of month of _____) | No. of cases instituted (during the month as per column no.3) | Total cases pending in the court (on the last day of the month as per column no.3) | No. of cases disposed (during the month) as per column no.3) | Average no. of days taken to decide the case |
|--------|-----------------------------------------------------|-------------------------------------------------------------|------------------------------------------------------------------|---------------------------------------------------------------------------------------|-----------------------------------------------------------------|-------------------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | District and Additional Sessions Judge-I, Garhwa | NIL | NIL | NIL | NIL | - |
| 2 | A.C.J.M., Garhwa | NIL | NIL | NIL | NIL | - |

Submitted

AKS
02/03/23
 Court Manager


 (Rajesh Shrivastava)
 Principal District and
 Sessions Judge,
 Garhwa